

>

Title: The Speaker made references to the passing away of Shri M.Y. Ghorpade, a member of the 8th Lok Sabha; Shri Ramachandra Ulaka, a member of the 3rd and 4th Lok Sabhas; Shri Paragi Lal Chaudhury, a member of the 11th Lok Sabhas; Shri Brij Raj Singh, a member of the 3rd and 6th Lok Sabhas; Shri M.O.H. Farook, a member of the 10th, 11th and 13th Lok Sabhas. Col. Rao Ram Singh, a member of the 10th and 11th Lok Sabhas and Shri Mani Ram Bagri, a member of the 3rd, 6th and 7th Lok Sabhas. She also made reference to the earthquake that occurred in the Central Philippines off shore Negros Oriental and Cebu on 6th February, 2012.

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of seven of our former colleagues, Shri M.Y. Ghorpade, Shri Ramachandra Ulaka, Shri Paragi Lal Chaudhary, Shri Brij Raj Singh, Shri M.O.H. Farook, Col. Rao Ram Singh and Shri Mani Ram Bagri.

Shri M.Y. Ghorpade was a member of the Eighth Lok Sabha from 1986 to 1989 representing the Raichur Parliamentary Constituency of Karnataka.

Shri Ghorpade was a member of the Karnataka Legislative Assembly for seven terms. An able administrator, he served as Minister of Finance from 1972 to 1977 and Minister for Rural Development and Panchayati Raj during 1990, from 1992 to 1994 and again from 1999 to 2004 in the Government of Karnataka.

Shri Ghorpade served as a member of the Public Accounts Committee during the Eighth Lok Sabha.

A multifaceted personality, Shri Ghorpade was also an accomplished photographer and received several national and international awards for his outstanding contribution in the field of photography. He was recipient of the Fellowship of the Royal Photographic Society of Great Britain. Shri Ghorpade was also bestowed with the Karnataka Rajyotsava Award in 1985 and the Lalit Kala Academy Award in 1994.[\[MSOffice1\]](#)

A gifted writer, Shri Ghorpade has to his credit several books on varied subjects including his recent work "Developmental Ethos and Experience".

Shri M.Y. Ghorpade passed away on 28 October, 2011 at Bangalore at the age of 80.

Shri Ramachandra Ulaka was a Member of the Third and Fourth Lok Sabhas from 1962 to 1970 representing the Koraput Parliamentary Constituency of Odisha.

Shri Ulaka was a Member of the Odisha Legislative Assembly from 1974 to 2000 for six terms. He served as Minister for Tribal and Rural Welfare and Supply from 1974 to 1977; Minister for Welfare from 1980 to 1985; Minister for Irrigation and Power from 1989 to 1990 and Minister for Mass Education, Forest and Welfare from 1995 to 1998 in the Government of Odisha.

Shri Ulaka was a Member of the Committee on Estimates and the Committee on Government Assurances during the Third Lok Sabha. He was a Member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes and the Committee on Government Assurances during the Fourth Lok Sabha.

An agriculturist by profession, Shri Ulaka played a significant role in developmental activities in his constituency. He worked for the welfare of the poor and the deprived sections of the society. He was actively involved in development of tribal areas of Koraput and worked tirelessly in the service of the people.

Shri Ramachandra Ulaka passed away on 25 December, 2011 at Bhubaneswar at the age of 77.

Shri Paragi Lal Chaudhary was a Member of the Eleventh Lok Sabha from 1996 to 1997 representing the Misrikh Parliamentary Constituency of Uttar Pradesh.

Shri Paragi Lal Chaudhary was a Member of the Uttar Pradesh Legislative Assembly from 1981 to 1985 and 1986 to 1990.

A committed social and political worker, Shri Chaudhary served as a Member and Deputy Chairman of the Zilla Parishad, Sitapur. Shri Chaudhary participated in the freedom struggle and worked for the upliftment of the downtrodden sections of the society.

Shri Chaudhary was associated with the management of several educational institutions in his constituency. He was a member of the Executive Body of Hind Kanya Inter College, Sitapur and R.M.G. College, Sitapur.

Shri Chaudhary was instrumental in setting up of a Housing Development Society for the welfare of deprived sections of the

society. He also played a proactive role in organising various events to create social, cultural and educational awareness among the masses.

Shri Paragi Lal Chaudhary passed away on 17 January, 2012 at Lucknow, Uttar Pradesh at the age of 82.

Shri Brij Raj Singh was a Member of the Third Lok Sabha from 1962 to 1967 and the Sixth Lok Sabha from 1977 to 1979, representing the Bareilly and Aonla Parliamentary Constituencies of Uttar Pradesh, respectively.

Shri Brij Raj Singh was a Member of the Public Accounts Committee during the Sixth Lok Sabha.

A veteran freedom fighter, Shri Brij Raj Singh took active part in the freedom struggle during the Quit India Movement in 1942.

An agriculturist by profession, Shri Brij Raj Singh served as the President of Krishi and Utpadan Samiti, Bhuta. Shri Brij Raj Singh strove for the welfare of the poor, downtrodden and the deprived sections of the society.

Shri Brij Raj Singh passed away on 21 January, 2012 at Bareilly at the age of 87.

Shri M.O.H. Farook was a Member of the Tenth and Eleventh Lok Sabhas from 1991 to 1997 and the Thirteenth Lok Sabha from 1999 to 2004 representing the Puducherry [\[U2\]](#) Parliamentary Constituency.

Shri Farook was a member of the Puducherry Legislative Assembly from 1964 to 1991. He adorned the Office of the Speaker of the Puducherry Legislative Assembly for two terms from 1964 to 1967 and from 1980 to 1985. Shri Farook held the Office of Chief Minister of Puducherry for three terms from 1967 to 1968; 1969 to 1974 and from 1985 to 1990. He was also the Leader of Opposition in the Puducherry Legislative Assembly during 1990.

An able administrator, Shri Farook served as the Union Minister of State for Civil Aviation and Tourism from 1991 to 1992.

Shri Farook served as the Governor of Jharkhand from January, 2010 to September, 2011 and was the Governor of Kerala from September, 2011 till his demise.

Shri Farook displayed his innate skills in diplomacy by ably serving as India's Ambassador to Saudi Arabia from 2004 to 2009.

A widely travelled person, Shri Farook represented the country in a number of Conferences at the International Level. He was the Deputy Leader and the Leader of the Haj Goodwill delegation in 1987 and 1989, respectively.

Shri M.O.H. Farook passed away on 26 January, 2012 at Chennai at the age of 75.

Col. Rao Ram Singh was a member of the Tenth and Eleventh Lok Sabhas from 1991 to 1997 representing the Mahendragarh Parliamentary Constituency of Haryana.

Col. Singh was a member of the Haryana Legislative Assembly from 1977 to 1987. He held the office of the Speaker, Haryana Legislative Assembly from June, 1978 to May, 1982.

An able administrator, Col. Singh served as Minister of Education from January, 1977 to June, 1978 and Minister of Transport from June 1982 to June 1987 in the Government of Haryana. He also served as the Union Minister of State for Rural Development (Department of Wastelands Development) from July 1992 to March 1996.

During his long and illustrious career in the army, Col. Singh took part in the Second World War and fought in the 1947, 1965 and 1962 wars.

Col. Rao Ram Singh passed away on 30 January, 2012 at Gurgaon at the age of 87.

Shri Mani Ram Bagri was a member of the third Lok Sabha representing the Hissar Parliamentary Constituency of erstwhile State of Punjab from 1962 to 1967 and the Sixth and Seventh Lok Sabhas representing the Mathura Parliamentary Constituency of Uttar Pradesh and the Hissar Parliamentary Constituency of Haryana, respectively, from 1977 to 1984.

Shri Bagri was a member of the Punjab Legislative Assembly from 1953 to 1955.

A committed social and political worker, Shri Bagri strove for the welfare of the weaker sections of the society and worked untiringly to solve their problems. He was instrumental in initiating several welfare projects in his constituency.

Shri Mani Ram Bagri passed away on 31 January, 2012 at Hissar, Haryana at the age of 92.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members, on 6 February, 2012, a strong local earthquake of magnitude 6.9 on the Richter Scale occurred in the central Philippines off shore Negros Oriental and Cebu. According to official statistics, as on 20 February, 2012 there have been 69 deaths, 112 injured and 62 missing. The earthquake caused extensive damage to houses, public buildings, roads and bridges.[\[R31\]](#)

13.00 hrs.

The fortitude and the strong sense of unity with which the people of the Philippines have responded to this tragedy is admirable. Hon. Members may recall that this tragedy has struck shortly after the horrific storm 'Sendong' visited the territory of the country. The House joins me in conveying sympathy and solidarity of the people of India with the people of the Philippines in this hour of trial.

Hon. Members, on 22nd February, 2012 at least nineteen Army personnel were killed and several others including two civil porters were injured in two massive avalanches that hit the hilly regions on Ganderbal and Bandipora districts of Kashmir Valley. Extensive damage to Army and civil properties in these areas has also been caused by these avalanches.

The House expresses its profound sorrow on this natural calamity which has brought pain and suffering to the families of the bereaved and affected persons.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

-
13.0 ½ hrs.

The Members then stood in silence for a short while.
